

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR PRATYUSH INFRASTRUCTURE PRIVATE LIMITED

OPERATING IN Manufacturing & Service AT Kota & Bhopal

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Pratyush Infrastructure Private Limited CIN: U45400DL2012PTC44500 PAN:AAGCP99110R
2.	Address of the registered office	Basement, A-42 Kailash Colony, Delhi 110048
3.	URL of website	NOT AVAILABLE
4.	Details of place where majority of fixed assets are located	Delhi Office
5.	Installed capacity of main products/ services	NOT APPLICABLE
6.	Quantity and value of main products/ services sold in last financial year	Rs. 4,46,74,168/
7.	Number of employees/ workmen	5 Persons ( Including 1 in Managerial Post)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from the RP by sending an email to <a href="mailto:cirp.pratush@gmail.com">cirp.pratush@gmail.com</a> , and <a href="mailto:brcind@gmail.com">brcind@gmail.com</a> List of Claims is available at: <a href="http://ibbi.gov.in/en/claims/front-claim-details/15340">ibbi.gov.in/en/claims/front-claim-details/15340</a>
9.	Minimum Eligibility Criteria	Resolution Applicant should have 5 years of experience in EPC contracts and 2 crores of Networth
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)(h) of the Code can be sought from the RP by sending an email to <a href="mailto:cirp.pratush@gmail.com">cirp.pratush@gmail.com</a> , and <a href="mailto:brcind@gmail.com">brcind@gmail.com</a>
11.	Last date for receipt of expression of interest	28/03/2024
12.	Date of issue of provisional list of prospective resolution applicants	07/04/2024
13.	Last date for submission of objections to provisional list	12/04/2024
14.	Date of issue of final list of prospective resolution applicants	22/4/2024
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27/04/2024
16.	Last date for submission of resolution plans	27/05/2024
17.	Process email id to submit Expression of Interest	<a href="mailto:cirp.pratush@gmail.com">cirp.pratush@gmail.com</a>

### Note:

- (1) The Resolution Professional / Committee of Creditors shall have the discretion to change the criteria for the EOI at any point of time.
- (2) The Resolution Professional / Committee of Creditors reserve the right to cancel / modify / Issue fresh EOI or extend timeline, without assigning any reason and without any liability, whatsoever.
- (3) Estimated date of closure of Corporate Insolvency Resolution Process period is **22nd May, 2024**. The aforesaid timeline shall be subject to extension, if any sought and granted by the Adjudicating Authority under section 12 of the Code

Bishwa Ranjan Chatterjee

Date – 13.03.2024

Resolution Professional IBBI/IPA-002/IP-N00877/2019-20240/12806

Place – Indore

For Pratyush Infrastructure Private Limited